

**High Court of Jammu and Kashmir at Jammu.**

**Order**

No: 1543

Dated: 20/2/2018

Sanction is hereby accorded to the additional allotment of funds in favour of the following Courts, under Major Head 2014-Adm. Of Justice, Sub Head 0488-D&S Judges, under various object heads during the current financial year 2017-18 as per detail given below:-

Rs. In lacs.

S.No.	Name of the court	Salary	O.E.	POL	2071-P&ORB (NPS)	Tele	Elect
1	Pr. D&S Judge, Poonch.	----	----	0.50	---	---	---
2	Pr. D&S Judge, Bhandarwah.	5.00	----	----	0.25	0.40	---
3	Pr. D&S Judge, Jammu	10.00	1.50 0.32(DW)	0.30	0.65	0.05	28.00
4	Pr. D&S Judge, Udhampur.	10.00	---	---	---	---	---
5	Addl. D&S Judge, Kathua.	---	0.15 0.045(DW)	0.15	---	---	---
6	Addl. D&S Judge, Rajouri.	----	0.10	---	---	0.05	---
7	Addl. Distt. Judge (Anti-corruption) Jammu.	0.05	---	---	---	---	---
8	Addl. Distt. Judge(Bank Cases) Jammu	2.71	---	---	---	---	---
9	3 <sup>rd</sup> . Addl. D&S Judge, Jammu.	----	0.20	0.30	0.50	---	---
10	C.J.M. Leh.	2.08	----	----	---	---	---
11	C.J.M. Reasi.	5.00	0.30	0.10	----	0.10	---
12	C.J.M. Udhampur.	5.00	0.10	---	---	---	---
13	City Judge, Srinagar.	----	0.20	---	---	---	---
14	Spl.Mob. Mag. Poonch.	----	0.20	----	0.20	----	----
15	Munsiff, Tangmarg.	2.00	0.10	----	----	----	----
16	Munsiff.D.H.Pura.	----	0.15	----	0.30	---	---
17	Munsiff, Mahanpur.	4.50	0.045 (DW)	---	---	---	---
18	Munsif, Thathri.	2.00	0.135(DW)	---	0.20	----	----
19	Munsiff, Sunderbani.	----	0.10	0.06	0.50	---	---
20	Munsiff, Charasharief.	----	----	---	0.37	---	---
21	Munsiff, Mahore.	----	----	0.10	----	----	1.15
22	Addl. Munsiff, Samba.	----	0.15	0.15	---	---	---
23	2 <sup>nd</sup> . Addl. Munsiff, Jammu.	----	0.05	0.10	----	----	----
24	Addl. Mob. Mag. (Tr)Srinagar.	----	----	0.15	0.172	---	---
25	Distt. Mob. Mag.(Tr) Udhampur.	2.00	---	0.20	----	---	0.06
26	Distt. Mob.Mag. (Tr) Kathua.	----	0.10	0.20	0.20	---	---
27	Addl. Mob. Mag. Kralpora.	----	0.30	---	---	---	---
28	Addl. Mob. Mag. Beerwah.	----	0.40	----	----	---	---
29	Addl. Mob. Mag. Trehgam.	1.50	---	---	---	---	---
30	Addl. Mob. Mag. R.S.Pura.	---	0.20	0.30	0.08	---	0.30
	<b>2030-Stamps and Registration</b>						
1.	Sub Registrar, Srinagar.	0.50	0.10	----	0.80	----	----

By Order.

No: 59079-129/AC

Dated: 20/2/2018

*[Signature]*  
Deputy Registrar (Accts) 20/2/18

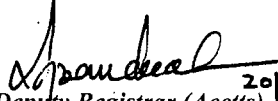
Copy to the:-

- 1-4 Pr. D&S Judge, Poonch/Bhandarwah/Jammu/Udhampur.
- 5-6 Addl. D&S Judge, Kathua/Rajouri.
7. Addl. Distt. Judge (Anti-corruption) Jammu.
8. Addl. Distt. Judge (Bank Cases) Jammu.

Contd...2/-

9. 3<sup>rd</sup>. Addl. Distt. and Sessions Judge, Jammu.
- 10-12 C.J.M. Leh/Reasi/Udhampur.
13. City Judge, Srinagar.
14. Special Mobile Magistrate, Poonch.
- 15-21 Munsiff, Tangmarg/Mahanpour/D.H.Pura/Thathri/Sunderbani/Charasharief/Mahore.
22. Addl. Munsiff, Samba.
- 23 2<sup>nd</sup>. Addl. Munsiff, Jammu.
24. Addl. Mobile Magistrate (Tr) Srinagar.
- 25-26 Distt. Mobile Magistrate (Tr.) Kathua/Udhampur.
- 27-30 Addl. Mobile Magistrate, Kralpora/Beerwah/Trehgam/R.S.Pura.
31. Sub Registrar, Srinagar.
32. Treasury Officer, Sadder Treasury, Srinagar.
33. Treasury Officer, Sub Try. Distt. Court complex, Janipur, Jammu.
- 34-51 Treasury Officer, Bheaderwah/Poonch/Udhampur/Kathua/Rajouri/Leh/Reasi/Tangmarg/Mahanpur/D.H.Pura/Thathri/Sunderbani/Charasharief/Mahore/Samba/Kralpora/R.S.Pura/Beerwah/  
..... For inf. and n/a with direction to draw the arrears of the staff out of the funds already allotted and now allotted under head "Salary."
52. Order Book.

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dm

  
Deputy Registrar (Accts) 20/2/18  
